

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 4099  
TO BE ANSWERED ON 27.03.2017**

**Tenth Class Exams**

4099. SHRI RAM CHARITRA NISHAD:

SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that many State Governments have sought a breather of two years from Central Board of Secondary Education for making class X examination mandatory;
- (b) if so the details thereof;
- (c) whether it is also true that the request of the State Governments in this regard has been in active consideration with the CBSE; and
- (d) if so the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) and (b) : All State Governments have welcomed the decision of CBSE for restoration of class 10<sup>th</sup> Board Examination from the Academic Session 2017-18 except Government of National Capital of Territory (NCT) of Delhi.

(c) and (d) : Do not arise.

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